

*NOTES

1. Please note that quoting false TAN may attract a penalty of Rs. 10,000/- as per section 272BB of I.T. Act, 1961.
2. Use a Separate Challan for each Nature (Type) of Payment. The relevant Codes are:

<i>Section</i>	<i>Nature of Payment</i>	<i>Code</i>		
192	Payment to Govt. Employees other than Union Government Employees	9	2	A
192	Payment of Employees other than Govt. Employees	9	2	B
193	Interest on securities	1	9	3
194	Dividend	1	9	4
194A	Interest other than interest on securities	9	4	A
194B	Winnings from lotteries and crossword puzzles	9	4	B
194BB	Winnings from horse race	4	B	B
194C	Payment of contractors and sub-contractors	9	4	C
194D	Insurance Commission	9	4	D
194E	Payments to non-resident Sportsmen/Sport Associations	9	4	E
194EE	Payments in respect of Deposits under National Savings Schemes	4	E	E
194F	Payments on account of Re-purchase of Units by Mutual Funds or UTI	9	4	F
194G	Commission, prize etc., on sale of Lottery tickets	9	4	G
194H	Commission or Brokerage	9	4	H
194I	Rent	9	4	I
194J	Fees for Professional or Technical Services	9	4	J
194K	Income payable to a resident assessee in respect of Units of a specified Mutual Fund or of the Units of the UTI	9	4	K
194LA	Payment of Compensation on acquisition of certain immovable property	9	4	L
195	Other sums payable to a non-resident	1	9	5
196A	Income in respect of units of Non-Residents	9	6	A
196B	Payments in respect of Units to an Offshore Fund	9	6	B
196C	Income from foreign Currency Bonds or shares of Indian Company payable to Non-Resident	9	6	C
196D	Income of foreign institutional investors from securities	9	6	D
206C	Collection at source from Alcoholic Liquor for Human Consumption	6	C	A
206C	Collection at source from Timber obtained under Forest lease	6	C	B
206C	Collection at source from Timber obtained by any Mode other than a Forest Lease	6	C	C
206C	Collection at source from any other Forest Produce (not being Tendu Leaves)	6	C	D
206C	Collection at source from Scrap	6	C	E
206C	Collection at source from contractors or licensee or lease relating to Parking lots	6	C	F
206C	Collection at source from contractors or licensee or lease relating to toll plaza	6	C	G

206C Collection at source from contractors or licensee or lease relating to mine or quarry

6	C	H
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206C Collection at source from tendu leaves

6	C	I
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3. Tax payers may please draw/issue Cheque/DDs towards payment of income-tax as under:

Pay _____ (Name of the bank where the Challan in being deposited)

A/c Income-tax

PLEASE TICK THE RELEVANT BOX AT THE TOP OF THE CHALLAN. SEPARATE CHALLANS SHOULD BE USED FOR DEPOSITING TAX DEDUCTED AT SOURCE FROM COMPANY DEDUCTEES AND FROM NON-COMPANY DEDUCTEES

KINDLY ENSURE THAT THE BANK'S ACKNOWLEDGEMENT CONTAINS THE FOLLOWING:-

1. 7 DIGIT BSR CODE OF THE BANK BRANCH
2. DATE OF DEPOSIT OF CHALLAN (DD MM YY)
3. CHALLAN SERIAL NUMBER

THESE WILL HAVE TO BE QUOTED IN YOUR RETURN OF INCOME.